

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

OA No. 291/288/2012, OA No. 291/446/2013 with MA No. 291/211/2013, OA No. 291/447/2013 with MA No. 291/212/2013, OA No. 291/620/2013, OA No. 291/841/2013, OA No. 291/256/2014, OA No. 291/432/2014, OA No. 291/453/2014, OA No. 291/71/2015, OA No. 291/148/2015, OA No. 291/149/2015, OA No. 291/150/2015, OA No. 291/168/2015 with MA No. 291/100/2015, OA No. 291/225/2015 with MA No. 291/34/2016, OA No. 291/269/2015 with MA No. 291/290/2016 & MA No. 291/359/2017, OA No. 291/299/2015 with MA No. 291/393/2016, OA No. 291/338/2015, OA No. 291/339/2015, OA No. 291/353/2015, OA No. 291/354/2015, OA No. 291/409/2015, OA No. 291/668/2015 with MA No. 291/43/2016, OA No. 291/772/2015 OA No. 291/85/2016, OA No. 291/132/2016, OA No. 291/147/2016, OA No. 291/259/2016 with MA No. 291/632/2017, OA No. 291/282/2016 with MA No. 291/150/2016, OA No. 291/342/2016, OA No. 291/343/2016, OA No. 291/561/2016, OA No. 291/562/2016 with MA No. 291/88/2017, OA No. 291/674/2016, OA No. 291/708/2016, OA No. 291/710/2016, OA No. 291/724/2016, OA No. 291/856/2016, OA No. 291/868/2016 with MA No. 291/593/2016, OA No. 291/874/2016, OA No. 291/16/2017, OA No. 291/29/2017 with MA No. 291/125/2017, OA No. 291/67/2017, OA No. 291/250/2017, OA No. 291/341/2017 with MA No. 291/466/2017, OA No. 291/567/2015 with MA No. 291/383/2017, OA No. 291/439/2017, OA No. 291/533/2017, OA No. 291/534/2017, OA No. 291/564/2017, OA No. 291/565/2017, OA No. 291/566/2017, OA No. 291/119/2017, OA No. 291/579/2017 with MA No. 291/598/2017, OA No. 291/601/2017, OA No. 291/602/2017, OA No. 291/624/2017, OA No. 291/669/2017, OA No. 291/14/2018 with MA No. 291/9/2018, OA No. 291/24/2018, OA No. 291/72/2018 with MA No. 291/74/2018, OA No. 291/633/2016, OA No. 291/667/2016 with MA No. 291/366/2016, OA No. 291/753/2013, OA No. 291/79/2018 with MA No. 291/89/2018, OA No. 291/61/2018 with MA No. 291/67/2018, OA No. 291/260/2016, OA No. 291/788/2013, OA No. 291/35/2015 with MA No. 291/417/2016 and OA No. 291/487/2017 with MA No. 291/499/2017

**DATE OF ORDER:** 23.03.2018

**CORAM**

**HON'BLE MS. B.BHAMATHI, ADMINISTRATIVE MEMBER  
HON'BLE MR. SURESH KUMAR MONGA, JUDICIAL MEMBER**

Order Reserved on 20.02.2018

OA No. 291/288/2012

1. Rajendra Singh S/o Banwari Lal, by caste Jat, aged about 28 years R/o Madho Ka Bas, Post Jorawar Nagar, Via Konwat, Distt. Siker.
2. Banwari S/o Ishwer by caste Jat, aged about 58 years, R/o Madho Ka Bas, Post Jarawer Nagar, Via Kanwat, presently

working as Gate Man on Gate No. 92 under PWI, Neem Kathana, District Siker.

....Applicants.  
Mr. P.N. Jatti, counsel for applicants.

**Versus**

1. Union of India through the General Manager, North Western Railway, Jaipur.
2. Divisional Railway Manager, North Western Railway, Jaipur.
3. Basant Singh O/o Divisional Railway Manager, North Western Railway, Jaipur.

....Respondents  
Mr. Salim Khan, proxy counsel for  
Mr. Tanveer Ahmed, counsel for respondents.

OA No. 291/446/2013 with MA No. 291/211/2013

1. Hanuman Yadav S/o Jai Kunwar, by caste Yadav, aged about 26 years, R/o Seo Singh Pura Post Sardulpur Tehsil Sambher, District Jaipur.
2. Jai Kunwar S/o Narain, by caste Yadav, aged about 58 years, R/o Seo Singh Pura Post Sardulpur Tehsil Sambher, District Jaipur, presently working as Gangman under PWI, Phulera.

....Applicants  
Mr. P.N. Jatti, counsel for applicants.

**VERSUS**

1. Union of India through the General Manager, North Western Railway, Jaipur.
2. Divisional Railway Manager, North Western Railway, Jaipur.
3. Divisional Railway Manager (Sthapana), North Western Railway, Jaipur.

....Respondents  
Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/447/2013 with MA No. 291/212/2013

1. Vikram Singh S/o Guman Singh, by caste Rajput, aged about 25 years, R/o Village Bhatton Ki Gali, Tehsil Amer, Jaipur.
2. Guman Singh S/o Aidan Singh, by caste Rajput, aged about 56 years, R/o Village Bhatton Ki Gali, Tehsil Amer, Jaipur, presently working as Kante Wala at Bobas Rly. Station, District Jaipur.

....Applicants  
Mr. P.N. Jatti, counsel for applicants.

**VERSUS**

1. Union of India through the General Manager, North Western Railway, Jaipur.
2. Divisional Railway Manager, North Western Railway, Jaipur.
3. Divisional Railway Manager (Sthapana), North Western Railway, Jaipur.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/620/2013

1. Manoj Kumar Sharma S/o Murari Lal, by caste Sharma, aged about 21 years, R/o Village and Post Baswa Road, Bandikui, Behind Gopal Bagichi, Bandikui, District Dausa.
2. Murari Lal S/o Ramesh Chand Sharma, by caste Sharma, aged about 21 years, R/o Village and Post Baswa Road, Bandikui, Behind Gopal Bagichi, Bandikui, District Dausa, presently working as Gate Man, Station Superintendent, Railway Station, Jaipur.

....Applicants

Mr. P.N. Jatti, counsel for applicants.

**VERSUS**

1. Union of India through the General Manager, North Western Railway, Jaipur.
2. Divisional Railway Manager, North Western Railway, Jaipur.

....Respondents

Mr. P.K. Sharma, counsel for respondents.

OA No. 291/841/2013

1. Mohd. Mustak S/o Shri Gabruddin, aged about 19 years, R/o 154/99, Hatwara Mehmat Nagar, 'A' 60 Feet Road, Shiv Mandir Ke Saamne, Khati Pura Road, Jaipur-6.
2. Gabruddin S/o Sardar Khan, aged about 56 years, R/o 154/99, Hatwara Mehmat Nagar, 'A' 60 Feet Road, Shiv Mandir Ke Saamne, Khati Pura Road, Jaipur-6, presently working as Sr. Khallasi, SSE (TL), Jaipur.

....Applicants

Mr. P.N. Jatti, counsel for applicants.

**VERSUS**

1. Union of India through the General Manager, North Western Railway, Jaipur.

2. Divisional Railway Manager, North Western Railway, Jaipur.

....Respondents

Mr. M.K. Meena, counsel for respondents.

OA No. 291/256/2014

Deen Bandhu D son Shri Durga Prasad, aged about 59 years, R/o Village Khedla (Nimoda Station), Tehsil Sapotra, District Karoli, presently working as Senior Trolley-man under Senior Section Engineer (Tele) Control, Bundi, West Central Railway, Kota Division, Bundi.

....Applicant

Mr. P.N. Jatti, proxy counsel for

Mr. C.B. Sharma, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, West Central Zone, West Central Railway, Jabalpur.
2. Divisional Railway Manager (Personal Branch), West Central Railway, Kota Division, Kota.
3. Senior Section Engineer (Tele) Control, Bundi, West Central Railway, Kota Division, Bundi.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/432/2014

1. Rambharosi S/o Mangi Lal, age around 60 years, by caste Gurjar, Resident of Tehsil Bayana, Bharatpur (Rajasthan).
2. Jaggo Singh S/o Rambharosi, age around 27 years, Resident of Badanpur, Tehsil Bayana, District Bharatpur (Rajasthan).

....Applicants

Mr. Amit Mathur, counsel for applicants.

**VERSUS**

1. The General Manager, West Central Railway, Jabalpur (Madhya Pradesh).
2. The Senior Divisional Personnel Officer, West Central Railway, Kota (Rajasthan).

....Respondents

Mr. M.K. Meena, counsel for respondents.

OA No. 291/453/2014

Batiya S/o Shri Gulab, aged about 59 years, R/o Village & Post Kansir (Makholi), District Sawaimadhopur and presently working

as Gangman, Gang No. 56, Makholi, Sawaimadhopur, under Senior Section Engineer (P. Way), West Central Railway, Sawaimadhopur.

....Applicants

Mr. P.N. Jatti, proxy counsel for  
Mr. C.B. Sharma, counsel for applicants.

### **VERSUS**

1. Union of India through General Manager, West Central Zone, West Central Railway, Jabalpur.
2. Divisional Railway Manager (Personal Branch) West Central Railway, Kota Division, Kota.
3. Senior Section Engineer (P. Way), West Central Railway, Sawaimadhopur.

....Respondents

Mr. M.K. Meena, counsel for respondents.

### OA No. 291/71/2015

1. Chandrabhan Kushwah S/o Shri Babulal Kushwah, aged about 55 years R/o C/o Urmila wife of late Shri Siya Ram, Gali No. 7, Poonam Colony, Nai Abadi, Kota, at present working as Class-IV Employee, West Central Railway, Kota, Rajasthan.
2. Naresh Kumar Kushwah S/o Shri Chandrabhan Kushwah, aged about 29 years, R/o C/o Urmila wife of late Shri Siya Ram, Gali No. 7, Poonam Colony, Nai Abadi, Kota.

....Applicants

Mr. Rajvir Sharma, counsel for applicants.

### **VERSUS**

1. Union of India through its General Manager, West Central Railway, Jabalpur (M.P.).
2. Divisional Railway Manager, West Central Railway, Kota Division, Kota, Rajasthan.

....Respondents

Mr. M.K. Meena, counsel for respondents.

### OA No. 291/148/2015

1. Kanhaiya Lal S/o Heera Lal, aged about 56 years, R/o Poonam Colony, Kota Junction, Kota (Raj.) at present working as Mate, under DRM, Kota at working place Railway Station, Singoli Road, District Bhilwara (Raj.).

2. Anil Malav S/o Kanhaiya, R/o Poonam Colony, Kota Junction, Kota (Raj.).

....Applicants

Mr. Rajvir Sharma, counsel for applicants.

### **VERSUS**

1. Union of India through its General Manager, West Central Railway, Jabalpur (M.P.).
2. Divisional Railway Manager, West Central Railway, Kota Division, Kota (Raj.).

....Respondents

Mr. M.K. Meena, counsel for respondents.

### OA No. 291/149/2015

1. Thavariya Rao Ji S/o Shri Raoji Parmar, aged about 56 years, R/o Gudla Railway Junction, Near Kota Junction, Kota (Raj.) at present working as Dy. Chief Engineer (Construction) Surat, Western Railway.
2. Jalu Parmar S/o Shri Thavariya Rao Ji, aged about 21 years, R/o Gudla Railway Junction, Near Kota Junction, Kota (Raj.).

....Applicants

Mr. Rajvir Sharma, counsel for applicants.

### **VERSUS**

1. Union of India through its General Manager, West Central Railway, Jabalpur (Raj.).
2. Divisional Railway Manager, West Central Railway, Kota Division, Kota (Raj.).

....Respondents

Mr. M.K. Meena, counsel for respondents.

### OA No. 291/150/2015

1. Poonia S/o Lala, aged about 57 years, R/o Poonam Colony, Kota Junction, Kota (Raj.) at present working as Mate, under DRM, Kota at working place Railway Station, Ganoli Road, District Bhilwara (Raj.).
2. Bhuriya D.P. S/o Poonia Bai Lala Bhai, R/o Poonam Colony, Kota Junction, Kota (Raj.).

....Applicants

Mr. Rajvir Sharma, counsel for applicants.

**VERSUS**

1. Union of India through its General Manager, West Central Railway, Jabalpur (M.P.).
2. Divisional Railway Manager, West Central Railway, Kota Division, Kota (Raj.).

....Respondents

Mr. M.K. Meena, counsel for respondents.

OA No. 291/168/2015 with MA No. 291/100/2015

Surjya Gurjar S/o Shri Sugan, aged about 59 years, R/o Village Totolai, Post Buchalai, Tehsil Gangapur City, District Sawaimadhopur and presently working as Gangman, Gang No. 64, under Senior Section Engineer (P. Way), West Central Railway, Gangapur City.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. C.B. Sharma, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, West Central Zone, West Central Railway, Jabalpur.
2. Divisional Railway Manager (Personal Branch), West Central Railway, Kota Division, Kota.
3. Senior Section Engineer (P. Way), West Central Railway, Gangapur City.

....Respondents

Mr. Y.K. Sharma, counsel for respondents.

OA No. 291/225/2015 with MA No. 291/34/2016

Ratan Lal Nath S/o Shri Badri Lal Nath, aged about 57 years, R/o Sheo Singh Pura, Post Siras, Tehsil Newai (Tonk), and presently working as Khallasi (Traffic), Siras Railway Station under Traffic Inspector, North Western Railway, Jaipur Division, Jaipur.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. C.B. Sharma, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, North Western Zone, North Western Railway, Near Jawahar Circle, Jagatpura, Jaipur – 302017.
2. Railway Board, through its Chairman, Rail Bhawan, New Delhi.

3. Divisional Railway Manager, North Western Railway, Jaipur Division, Near Jaipur Railway Station, Jaipur.

....Respondents

Mr. M.K. Meena, counsel for respondents.

OA No. 291/269/2015 with  
MA No. 291/290/2016 & MA No. 291/359/2017

1. Tej Singh S/o Shri Madan, aged about 60 years, R/o Village Vaidhpura, Post Palidang, Tehsil Bayana, District Bharatpur (Raj.).

2. Samay Singh S/o Shri Tej Singh, aged about 28 years, R/o Village Vaidhpura, Post Palidang, Tehsil Bayana, District Bharatpur (Raj.).

....Applicants

Mr. P.N. Jatti, proxy counsel for  
Mr. Dinesh Yadav, counsel for applicants.

### **VERSUS**

1. The Union of India through Chairman, Railway Board, Rail Bhawan, New Delhi.

2. The General Manager, West Central Railway, Agra (U.P.).

3. The Divisional Railway Manager (Personnel), West Central Railway, Agra (U.P.).

4. Station Master, Railway Station-Bayana, District Bharatpur (Rajasthan).

....Respondents

Mr. Anupam Agarwal, counsel for respondent nos. 1 to 3.

Mr. R.G. Khinchi, counsel for respondent no. 4.

OA No. 291/299/2015 with MA No. 291/393/2016

Ram Singh S/o Shri Sriram, aged 53 years, Caste Jat, Senior Helper, Office of Senior Section Engineer (Signal & Telecommunication / Construction), North Western Railway, Ajmer & resident of Village Rainagir, Post & Tehsil Mundawar, District Alwar.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. S.K. Saksena, counsel for applicant.

### **VERSUS**

1. Union of India through the Chairman – Railway Board, Rail Bhawan, New Delhi.

2. The Zonal Manager, North Western Railway, Head Quarter, Jawahar Circle, Jaipur.

3. The Divisional Rail Manager (Establishment) North Western Railways, DRM Office, Ajmer.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/338/2015

1. Abdul Saleem S/o Chitar, by caste Muslim (O.B.C.), aged about 27 years, R/o Ajaad Chowk, Narena, Tehsil Sambher, Dist. Jaipur.
2. Chitar S/o Ghazi, by caste Muslim (O.B.C.), aged about 57 years, R/o Ajaad Chowk, Narena, Tehsil Sambher, Dist. Jaipur, presently working as Jamadar, Gate No. 37, SSE (P.W.), Phulera.

....Applicants

Mr. P.N. Jatti, counsel for applicants.

**VERSUS**

1. Union of India through the General Manager, North Western Railway, Jaipur.
2. Divisional Railway Manager, North Western Railway, Jaipur.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/339/2015

1. Harphool Singh S/o Mr. Ram Gopal, by caste Meena, aged about 26 years, R/o Meeno Ki Dhani, Daulatpura Road, Benad, Tehsil Amer, Jhotwara, Jaipur.
2. Ram Gopal S/o late Shri Pitha Ram Meena, by caste Meena, aged about 57 years, R/o Meeno Ki Dhani, Daulatpura Road, Benad, Tehsil Amer, Jhotwara, Jaipur, presently working as M.W.T. Khallasi, Jaipur.

....Applicants

Mr. P.N. Jatti, proxy counsel for

Mr. Kailash Choudhary, counsel for applicants.

**VERSUS**

1. Union of India through the General Manager, North Western Railway, Jaipur.
2. Divisional Railway Manager, North Western Railway, Jaipur.

....Respondents

Mr. R.G. Khinchi, counsel for respondents.

OA No. 291/353/2015

1. Bansi S/o Gheesa, by caste Gujar, aged about 30 years, R/o Bhagot, P.O. Bhagot, Tehsil Neem Ka Thana, District Siker.
2. Gheesa S/o Sukha, by caste Gujar, aged about 57 years, R/o Bhagot, P.O. Bhagot, Tehsil Neem Ka Thana, District Siker.

....Applicants

Mr. P.N. Jatti, counsel for applicants.

**VERSUS**

1. Union of India through the General Manager, North Western Railway, Jaipur.
2. Divisional Railway Manager, North Western Railway, Jaipur.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/354/2015

1. Rajendra Prasad Harijan S/o Mangla Ram Harijan, aged about 30 years, R/o Village Chakasu, Dev Narain Colony, Ward No. 20, Chakasu, Post Chakasu, Tehsil Chakasu, Dist. Jaipur.
2. Mangla Ram Harijan S/o Chagan, aged about 59 years, R/o Village Chakasu, Dev Narain Colony, Ward No. 20, Chakasu, Post Chakasu, Tehsil Chakasu, Distt. Jaipur, presently working as Gangman, Gang No. 14, Chakasu, P.W.I. Vanasthali, Niwai, Distt. Jaipur.

....Applicants

Mr. P.N. Jatti, counsel for applicants.

**VERSUS**

1. Union of India through the General Manager, North Western Railway, Jaipur.
2. Divisional Railway Manager, North Western Railway, Jaipur.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/409/2015

Nathu Lal Sharma S/o Shri Harsukh Lal Sharma, age 57 years, R/o Plot No. 46, Brahpuri Railway Colony, Sawai Madhopur,

presently working as Senior Pointsman at Sawai Madhopur Railway Station.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. R.P. Tiwari, counsel for applicant.

### **VERSUS**

1. Union of India through General Manager, Western Central Railway, Jabalpur.
2. Chief Personnel Officer, Western Central Railway, Jabalpur.
3. Divisional Railway Manager, Western Central Railway, Kota Junction, Kota.
4. Senior Divisional Railway Personnel Officer, Western Central Railway, Kota Junction, Kota.

....Respondents

Mr. M.K. Meena, counsel for respondents.

### OA No. 291/668/2015 with MA No. 291/43/2016

Radhey Lal S/o Shri Mool Chand, aged about 57 years, R/o Village Asha Pura, Bandikui Dausa, Loco Pilot (Goods).

....Applicant

Mr. R.K. Sharma, counsel for applicant.

### **VERSUS**

1. Union of India through the General Manager, North Western Railway, Head Quarter Office Near Jawahar Circle, Jagatpura, Jaipur.
2. Divisional Railway Manager, North Western Railway, Power House Road, Jaipur.
3. Senior Divisional Mechanical Engineer (Power) office of Divisional Railway Manager, North Western Railway, Power House Road, Jaipur.
4. Chief Personal Officer, Head Office, North Western Railway, Jawahar Circle, Jagatpura, Jaipur.
5. Chairman, Railway Board, New Delhi.

....Respondents

Mr. Y.K. Sharma, counsel for respondents.

### OA No. 291/772/2015

Prahlad Sharma S/o Shri Sanvalia, aged about 57 years, R/o Village Jhupadi Raiseram Post Panditpura, Tehsil Baswa, District Dausa.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. Vinayak Joshi, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, North-Western Railway, Head Quarter Office, Near Jawahar Circle, Jagatpura, Jaipur.
2. Divisional Railway Manager, North Western Railway, Power House Road, Jaipur.
3. Chief Personnel Officer, Head Office, North Western Railway, Jawahar Circle, Jagatpura, Jaipur.

....Respondents

Mr. Y.K. Sharma, counsel for respondents.

OA No. 291/85/2016

Keshar Singh S/o Shri Ummed Singh, aged about 58 years, R/o Village Lawacha, Post Deepawas, Tehsil Raipura, District Pali and presently working as Track Maintainer-4, Railway Station Haripur, under Senior Section Engineer (P.Way-South), North Western Railway, Ajmer Division, Ajmer.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. C.B. Sharma, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, North Western Zone, North Western Railway, Near Jawahar Circle, Jagatpura, Jaipur-302017.
2. Divisional Railway Manager, North Western Railway, Ajmer Division, Ajmer.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/132/2016

Ram Swaroop S/o Shri Sanwal Mal Ji, aged about 58 years, R/o House No. 3, Meel Majdoor Colony, in front of Beawar Railway Station, Beawar and presently working as Points Man, Sendra Railway Station (Ajmer), North Western Railway, Ajmer Division, Ajmer.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. C.B. Sharma, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, North Western Zone, North Western Railway, Near Jawahar Circle, Jagatpura, Jaipur – 302017.

2. Divisional Railway Manager, North Western Railway, Ajmer Division, Ajmer.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/147/2016

Ugam Singh Rawat S/o late Shri Mool Singh, aged about 57 years, R/o Rawaton Ka Mohalla, Pushkar Road, Kotra, Ajmer and presently working as Points Man, under Station Superintendent, Railway Station Ladbura, North Western Railway, Ajmer Division, Ajmer.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. C.B. Sharma, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, North Western Zone, North Western Railway, Near Jawahar Circle, Jagatpura, Jaipur-302017.
2. Divisional Railway Manager, North Western Railway, Jaipur Division, Jaipur.

....Respondents

Mr. R.G. Khinchi, counsel for respondents.

OA No. 291/259/2016 with MA No. 291/632/2017

1. Ratan Lal Swami S/o Shri Ghasi Ram Swami, aged about 57 years, by caste Swami, R/o Village Dearia Wali Dhani, Post Bhadwadi, Tehsil Khandela, District Sikar (Raj.) (Presently posted as Khalassi at Sr. Section Engineering Works, Phulera).
2. Sanjay Swami S/o Shri Ratan Lal Swami, aged about 26 years, by caste Swami, R/o Village Dearia Wali Dhani, Post Bhadwadi, Tehsil Khandela, District Sikar (Raj.).

....Applicants

Mr. Amit Mathur, counsel for applicants.

**VERSUS**

1. Union of India through Secretary to Government of India, Ministry of Railways, Rail Bhawan, New Delhi.
2. Chairman, Railway Board, Rail Bhawan, Raisina Marg, New Delhi.
3. Divisional Railway Manager, North Western Railway HQ., Near Jawahar Circle, Jaipur (Raj.).

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/282/2016 with MA No. 291/150/2016

1. Ganga Sahai S/o Sh. Nanga, Age 62 years, Retired Sr. Helper Signal Department Gr. 'D', Min. of Railways, North Western Railway, Bandikui (Raj.) R/o V & Post Abhaneri, Bandikui, Dausa.
2. Hansraj Bairwa S/o Sh Ganga Sahai, aged about 27 years, R/o V & Post Abhaneri, Bandikui, Distt. Dausa.

....Applicants

Mr. S.K. Bhargava, counsel for applicants.

**VERSUS**

1. Union of India through General Manager, North Western Railway, Jawahar Circle, Jagatpura, Jaipur-302017.
2. Chief Personnel Officer, North Western Railway, Jawahar Circle, Jagatpura, Jaipur – 302017.

....Respondents

Mr. P.K. Sharma, counsel for respondents.

OA No. 291/342/2016

1. Mohan Lal S/o Shri Bhanwar Lal, aged about 59 years, R/o Rang Talab, Nai Basti, Pl. No. 22, Kota Junction Kota, presently working as Senior Points Man under Station Superintendent, Kota.
2. Pushpendra Singh S/o Mohan Lal, aged about 20 years, R/o Rang Talab, Nai Basti, Pl. No. 22, Kota Junction Kota.

....Applicants

Mr. P.N. Jatti, counsel for applicants.

**VERSUS**

1. Union of India through the General Manager, West Central Railway, Jabalpur.
2. Divisional Railway Manager, West Central Railway, Kota.
3. Assistant Personnel Officer, West Central Railway, Kota.

....Respondents

Mr. P.K. Sharma, proxy counsel for  
Mr. Indresh Sharma, counsel for respondents.

OA No. 291/343/2016

1. Ganga Singh S/o Mohan Lal, aged about 57 years, R/o in front of Mal Godam, Sunder Nagar, Gali No. 3, Kota, presently working as Senior Points Man Sakatpura Railway Station Kota.
2. Rakesh Kumar S/o Ganga Singh, aged about 27 years, R/o in front of Mal Godam, Sunder Nagar, Gali No. 3, Kota.

....Applicants

Mr. P.N. Jatti, counsel for applicants.

**VERSUS**

1. Union of India through the General Manager, West Central Railway, Jabalpur.
2. Divisional Railway Manager, West Central Railway, Kota.
3. Assistant Personnel Officer, West Central Railway, Kota.

....Respondents

Mr. P.K. Sharma, proxy counsel for  
Mr. Indresh Sharma, counsel for respondents.

OA No. 291/561/2016

Sarauddin S/o Shri Ibrahim, Aged about 57 years, at present working on the post of Helper Khallasi Loco Kota, Division Kota, resident of Village Dondri, Tehsil Sarwal, District Sawai Madhopur (Raj.) (Group 'D')

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. Shiv Lal Meena, counsel for applicants.

**VERSUS**

1. The Union of India through the General Manager, West Central Railway, Jabalpur, M.P.
2. Divisional Railway Manager, West Central Railway, Kota Division, Kota.
3. Sr. Divisional Personnel Officer, West Central Railway, Kota, Division Kota.

....Respondents

Mr. M.K. Meena, counsel for respondents.

OA No. 291/562/2016 with MA No. 291/88/2017

Heera Lal S/o Kishori Lal, aged about 58 years, R/o Gurha Ashikpura, District Dausa.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. Kuldeep Aswal, counsel for applicant.

**VERSUS**

1. Union of India through Secretary, Ministry of Railway, Rail Bhawan, New Delhi.
2. Divisional Personnel Officer, Ministry of Railway, Govt. of India, North Central Railway, Agra (Uttar Pradesh).
3. Senior Section Engineer (P. Way), North Central Railway, Bandikui, Dausa.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/674/2016

1. Gaja Nand Sharma S/o Shri Ramji Lal Sharma, aged around 56 years, R/o Village Bajna Kalan, Tehsil Hindaun City, District Sawaimadhopur, presently working as Khalasi in the office of PWI, Gangapurcity.
2. Ashok Kumar Sharma S/o Shri Gajanand Sharma, aged around 32 years, R/o Village Bajna Kalan, Tehsil Hindaun City, District Sawaimadhopur, Rajasthan.

....Applicants

Mr. Amit Mathur, counsel for applicants.

**VERSUS**

1. Union of India through General Manager, West Central Railway, Jabalpur (M.P.).
2. The Divisional Railway Manager, West Central Railway, Kota Division, Kota, Rajasthan.

....Respondents

Mr. M.K. Meena, counsel for respondents.

OA No. 291/708/2016

1. Kalu S/o Newa, aged about 53 years, working as Khalasi, under Dy. Chief Engineer (C), North Western Railway, Mal Road, Ajmer R/o Railway Quarter No. 2124-B Dadabari, Ajmer.
2. Sakra S/o Babar, aged about 56 years, working as Khalasi, under Dy. Chief Engineer (C), North Western Railway, Mal Road, Ajmer, R/o Railway Quarter No. 2124-B, Dadabari, Ajmer.

....Applicants

Mr. S.K. Bhargava, counsel for applicants.

**VERSUS**

1. Union of India through General Manager, W.Rly. Church Gate, Mumbai.
2. Chief Administrator Officer (C), Western Railway Church Gate, Mumbai.
3. Divisional Rail Manager, Western Railway, 2 Batti, Ratlam.
4. Chief Administrator Officer (C), H.Q. Office North Western Railway, Jagatpura, Jaipur.
5. Dy. Chief Engineer (C-1) North Western Railway, Ajmer.

....Respondents

Mr. M.K. Meena, counsel for respondent nos. 4 & 5.

Mr. Anupam Agarwal, counsel for respondent nos. 1 & 3.

OA No. 291/710/2016

1. Chhote Lal S/o Sh. Chokha Ram, aged about 57 years, Points Man RS Mawanda R/o V & Post Mawanda, Neem Ka Thana, Distt. Sikar (Raj.).

2. Suresh Chand Saini S/o Shri Chhote Lal, aged about 35 years, R/o Village & Post Mawanda, Neem Ka Thana, Distt. Sikar (Raj.).

....Applicants

Mr. S.K. Bhargava, counsel for applicants.

### **VERSUS**

1. Union of India through General Manager, North Western Railway, Head Office, Jagatpura, Jaipur-302017.
2. Divisional Rail Manager, North Western Railway, Jaipur Division, P H Road, Jaipur.
3. Sr. Divisional Personnel Officer, North Western Railway, Divisional Office P.H. Road, Jaipur – 302016.

....Respondents

Mr. Y.K. Sharma, counsel for respondents.

### OA No. 291/724/2016

1. Hemant Singh S/o Shri Mahipal, aged about 20 years, R/o Railway Colony, Bharatpur.
2. Shri Mahipal S/o late Shri Karan Singh, aged about 57 years, R/o Rly. Colony, Bharatpur, presently working – Track-man, Bharatpur.

....Applicants

Mr. P.N. Jatti, counsel for applicants.

### **VERSUS**

1. Union of India through the General Manager, West Central Railway, Jabalpur.
2. Divisional Railway Manager, West Central Railway, Kota.
3. Chief Medical Director Railway, West Central Railway, Jabalpur.

....Respondents

Mr. M.K. Meena, counsel for respondents.

### OA No. 291/856/2016

1. Prem Chand Sharma S/o Shri Shiv Charan Lal, R/o 1949/38, Kamal Nagar Colony, Achnera, Distt. Agra (U.P.), Loco Pilot (Goods), North Western Railway, Jaipur working on deputation at Mathura Junction.
2. Amrish Kumar S/o Shri Prem Chand Sharma, aged 25 years, R/o 1949/38, Kamal Nagar Colony, Achnera Distt. Agra (U.P.).

....Applicants

Mr. S.K. Bhargava, counsel for applicants.

### **VERSUS**

1. Union of India through General Manager, North Western Railway, Jagatpura, Jaipur.
2. Divisional Railway Manager (Estt.), North Western Railway, Jaipur Division, PH Road, Jaipur.

....Respondents

Mr. Y.K. Sharma, counsel for respondents.

OA No. 291/868/2016 with MA No. 291/593/2016

Ramkaran S/o Sh. Newala, aged 55 years, by caste Balai, R/o Village Dawda Post Naraina Tehsil Dudu District Jaipur (Raj.). presently posted as Gangman/Trackman in the office of Chief Administrative Officer (Construction), Head Quarter, Jaipur.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. Sajid Ali, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, North Western Railway, Jaipur, Jagatpura, Jaipur.
2. The Divisional Rail Manager, Jaipur, NWR, Jaipur.
3. Senior Divisional Engineer/Coordination, Jaipur Division, NWR, Jaipur.

....Respondents

Mr. Y.K. Sharma, counsel for respondents.

OA No. 291/874/2016

1. Shishpal @ Shishupal S/o Shri Bhimsen, by caste Aheer, at present working on the post of Helper under Sr. Section Engineer TRD-Gangapur, Kota Division, R/o Q. No. 742-A, TRD-Colony, Gangapur City, Kota Division (Group-D), age 58 years.
2. Prem Kishore S/o Shri Shishpal @ Shishupal, R/o Gram Salimpura (Karkha), Post Madanpur, District Firozabad (U.P.).

....Applicants

Mr. S.S. Ola, counsel for applicants.

**VERSUS**

1. The Union of India through the General Manager, West Central Railway, Jabalpur (M.P.).
2. Divisional Railway Manager, West Central Railway, Kota Division, Kota.
3. Assistant Commercial Officer (Electric), Kota Division, Kota.

....Respondents

Mr. M.K. Meena, counsel for respondents.

OA No. 291/16/2017

Manphul Bairwa S/o Shri Ramji Lal, aged 24 Yrs. R/o Vill. Jwar Ki Dhani, Jeenapura Katav Tapra Post Rawanjna Chor Tehsil & Distt. Sawai Madhopur (Raj) working as Trackman with SSE (P.Way), Indragadh.

....Applicant  
Mr. S.K. Bhargava, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, West Central Railway, Jabalpur.
2. Divisional Railway Manager (Estt.), West Central Railway, Divisional Office, Kota.
3. Assistant Divisional Engineer, W.C. Railway, Sawai Madhopur.
4. Senior Sectional Engineer (P.Way), Indragadh Bundi.

....Respondents  
Mr. M.K. Meena, counsel for respondents.

OA No. 291/29/2017 with MA No. 291/125/2017

Lal Chand S/o Shri Shyam Lal, aged about 56 years, R/o Quarter No. 1995-A, Kundan Nagar Choraha, Ajmer and presently working as Gate Man (Traffic Department) under Station Superintendent, Railway Station, Ajmer, North Western Railway, Ajmer.

....Applicant  
Mr. P.N. Jatti, proxy counsel for  
Mr. C.B. Sharma, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, North Western Zone, North Western Railway, Near Jawahar Circle, Jagatpura, Jaipur-302017.
2. Railway Board through its Chairman, Rail Bhawan, New Delhi.
3. Divisional Railway Manager, North Western Railway, Ajmer Division, Ajmer.

....Respondents  
Mr. Y.K. Sharma, counsel for respondents.

OA No. 291/67/2017

Mansukh Ali S/o Sh. Habib Ali, aged 58 years, by caste Musalman, R/o 120, Khetri House Road, in front of Adarsh

Coaching, Chandpole, Jaipur (posted as Electric Power Khalasi, Electric Department, Jaipur Division, NWR, Jaipur.

....Applicant  
Mr. P.N. Jatti, proxy counsel for  
Mr. Sajid Ali, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, North Western Railway, Jaipur, Jagatpura, Jaipur.
2. The Divisional Railway Manager, Jaipur, DRM Office, Power House Road, Jaipur.
3. Senior Section Engineer (Power), Jaipur Division, Loco Colony, Jaipur.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/250/2017

1. Rajender Kumar Jarewal S/o Shri Ramji Lal Bairwa, aged about 31 years, R/o Village & Post Vair, Tehsil Kathumar, District Alwar (Raj.).
2. Ramji Lal Bairwa S/o Shri Chander Lal, aged around 59 years, R/o Village & Post Vair, Tehsil Kathumar, District Alwar (Raj.) presently working as Senior Khalasi, SSE, RAC, North Western Railway, Jaipur.

....Applicants  
Mr. Amit Mathur, counsel for applicants.

**VERSUS**

1. U.O.I. through its General Manager, NWR, Jagatpura Road, Malviya Nagar, Jaipur.
2. Divisional Railway Manager, North Western Railway, Old Power House Road, Hasanpura, Jaipur.

....Respondents

Mr. Y.K. Sharma, counsel for respondents.

OA No. 291/341/2017 with MA No. 291/466/2017

Prabhu S/o Shri Balu, aged about 58 years, R/o Mukam Post Kawant, Village Kaliawas, Tehsil Shreemadhopur, District Sikar, presently working as Track Mainter-IV under SSE-PW Neem Ka Thana, District Sikar (Group C Post)

....Applicant

Mr. Rakesh Kumar Sharma, counsel for applicant.

**VERSUS**

1. Union of India through the General Manager, North Western Railway, Head Quarter Office, Near Jawahar Circle, Jagatpura, Jaipur (Rajasthan).
2. Divisional Railway Manager, North Western Railway, Power House Road, Jaipur (Rajasthan).
3. Secretary, Ministry of Railway Board Rail Bhawan New Delhi – 110001.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/567/2015 with MA No. 291/383/2017

1. Tota S/o Shri Ghurre, aged 57 years, R/o Village Berkeda, District Karauli, presently posted as SR. GMan in the office SSE (PW), Bundi.
2. Balvata Chauvdar S/o Shri Tota, aged 25 years, R/o Village Berkeda, District Karauli.

....Applicants

Mr. P.N. Jatti, proxy counsel for  
Mr. Dharmendra Jain, counsel for applicants.

**VERSUS**

1. Union of India through General Manager, West Central Railway, Jabalpur.
2. Divisional Railway Manager (Est.), Kota Division, Kota.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/439/2017

Babuddin S/o Shri Nazira, aged about 59 years, R/o Village and Post Selu, Distt. Sawaimadhopur-322034, at present employed on the post of Trolley Man, under SSE (Trolley) Sawaimadhopur, WCR.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. C.B. Sharma, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, West Central Railway, Jabalpur (MP).
2. Divisional Railway Manager, WCR, Kota Division, Kota.

....Respondents

Mr. M.K. Meena, counsel for respondents.

OA No. 291/533/2017

Lajja Ram S/o Shri Pohap Singh, aged about 55 years, R/o Qtr. No. 48-E/AB, Railway Colony, Mandalgarh Station, WCR, at present holding substantive post of Sr. Gang Man (Track Maintainer) under SSE (P Way) Mandalgarh, WCR.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. C.B. Sharma, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, West Central Railway, Jabalpur (MP).
2. Assistant Personnel Officer, WCR, Kota Division, Kota.

....Respondents

Mr. P.K. Sharma, counsel for respondents.

OA No. 291/534/2017

Mumtaj S/o Shri Najira Khan, aged about 57 years, R/o Qtr. No. 232-A, Meter Gauge Colony, Sawaimadhopur, at present holding substantive post of Sr. Gang Man (Track Maintainer) under SSE (P Way) Sawaimadhopur, WCR.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. C.B. Sharma, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, West Central Railway, Jabalpur (MP).
2. Assistant Personnel Officer, WCR, Kota Division, Kota.

....Respondents

Mr. P.K. Sharma, counsel for respondents.

OA No. 291/564/2017

Hari Babu S/o Shri Ram Sahaya, aged about 56 years, R/o Gali No. 2, Saraswati Colony, Roteda Road, Kota Junction, Kota and presently working as Helper (Khallasi) under Senior Section Engineer Signal (C), West Central Railway, Kota Division, Kota.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. C.B. Sharma, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, West Central Zone, West Central Railway Jabalpur.
2. Divisional Railway Manager, West Central Railway, Kota Division, Kota.
3. Deputy Chief Signal & Telecom Engineer (Construction), West Central Railway, Kota Division, Kota.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

#### OA No. 291/565/2017

Aslam Khan S/o Shri Chittar Khan, aged about 54 years, R/o House No. 6, Gali No. 3, New Rang Talab, Kota Junction, Kota, and presently working as Helper (Khallas), under Senior Section Engineer Signal (C), West Central Railway, Kota Division, Kota.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. C.B. Sharma, counsel for applicant.

#### **VERSUS**

1. Union of India through General Manager, West Central Zone, West Central Railway, Jabalpur.
2. Divisional Railway Manager, West Central Railway, Kota Division, Kota.
3. Deputy Chief Signal & Telecom Engineer (Construction), West Central Railway, Kota Division, Kota.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

#### OA No. 291/566/2017

Abdul Wahid S/o Shri Abdul Habib, aged about 55 years, R/o Near Sahi Jama Masjid, Kohori, Kota Junction, Kota and presently working as Helper (Khallas) under Senior Section Engineer Signal (C), West Central Railway, Kota Division, Kota.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. C.B. Sharma, counsel for applicant.

#### **VERSUS**

1. Union of India through General Manager, West Central Zone, West Central Railway, Jabalpur.
2. Divisional Railway Manager, West Central Railway, Kota Division, Kota.
3. Deputy Chief Signal & Telecom Engineer (Construction), West Central Railway, Kota Division, Kota.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/119/2017

Mangu Khan S/o Shri Bhahadar, aged about 59 years, resident of Village and Post Alanpur, Distt. Sawaimadhopur at present employed on the post of Gang man (Trackman) under SSE (P Way) Lakheri, WCR.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. C.B. Sharma, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, West Central Railway, Jabalpur (MP).
2. Assistant Personnel Officer, WCR, Kota Division, Kota.

....Respondents

OA No. 291/579/2017 with MA No. 291/598/2017

Norat Mal S/o Shri Ramdev, aged about 58 years, R/o House No. 129/43, Shiv Nagar, Sadu Basti, Topdhara, Ajmer, Rajasthan – 305001 – presently working as Sr. Helper in SNT Dept. SSE Talley, North Western Railway, Divisional Office, Ajmer – 305001.

....Applicant

Mr. R.P. Singh, proxy counsel for  
Mr. Neeraj Batra, counsel for applicant.

**VERSUS**

1. Union of India through the General Manager, North Western Railway, Jagatpura, Jaipur.
2. Divisional Railway Manager, North Western Railway, Divisional Office, Ajmer, Rajasthan – 305001.
3. Senior Divisional Personnel Officer, North Western Railway, Divisional Office, Ajmer, Rajasthan – 305001.

....Respondents

OA No. 291/601/2017

Jagdish S/o Shri Badri aged about 53 years, R/o Qtr. No. 218-A, Railway Carriage Colony, Near Platform No. 3, Gangapurcity, Distt. Sawaimadhopur, at present holding substantive post of Sr. Gang man (Track Maintainer) under SSE (P Way) South, Gangapurcity, WCR.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. C.B. Sharma, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, West Central Railway, Jabalpur (MP).
2. Assistant Personnel Officer, WCR, Kota Division, Kota.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/602/2017

Laxman Prasad S/o Shri Durgi, aged about 53 years, R/o Qtr. No. 681-A, Railway Chalis Quarter Colony, Gangapurcity, Distt. Sawaimadhopur, at present holding substantive post of Sr. Gang man (Track Maintainer) under SSE (P Way) Bharatpur, WCR.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. C.B. Sharma, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, West Central Railway, Jabalpur (MP).
2. Senior Personnel Officer, WCR, Kota Division, Kota.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/624/2017

Bhole Bhawani Singh S/o Shri Ramcharan Gurjar, aged about 20 years, R/o Village Chahra, Railway Gate, 178, Near Ward No. 6, Gangapurcity, District Sawaimadhopur – father of applicant was working on the post of Helper, SSE (Tele) GGC in the Western Railway (Group D) Gangapurcity.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. Govind Sharma, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, West Central Railway, Jabalpur (MP).
2. Divisional Railway Manager, West Central Railway, Kota.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/669/2017

1. Jagdish Narayan S/o Shri Narayan, aged about 57 years, R/o Chak No. 1, Nayali Dhani, Gram Pachunda, Shividaspura, Tehsil Chaksu, District Jaipur, presently working as Point Man under S.S. Shividaspura.
2. Madan Lal Meena S/o Shri Jagdish Narayan, aged about 21 years, R/o Chak No. 1, Nayali Dhani, Gram Pachunda, Shividaspura, Tehsil Chaksu, District Jaipur.

....Applicants

Mr. R.D. Meena, counsel for applicants.

**VERSUS**

1. Union of India through General Manager, North Western Railway, Headquarter Office, Jawahar Circle, Jagatpura, Jaipur.
2. Divisional Railway Manager, Jaipur Division, North Western Railway, DRM Office, Power House Road, Jaipur.
3. C.M.D., North Western Railway, Headquarter Office, Jawahar Circle, Jagatpura, Jaipur.
4. Divisional Railway Manager (P), Jaipur Division, North Western Railway, DRM Office, Power House Road, Jaipur.

....Respondents

Mr. P.K. Sharma, counsel for respondents.

OA No. 291/14/2018 with MA No. 291/9/2018

Badan Singh S/o Shri Kishan Lal, aged about 57 years, R/o Village Vidyapur, Post Kiravali, Distt. Agra (UP), at present holding of Sr. Gang man (Track Man), under SSE (P Way) Bharatpur, Union No. 83 Gang, Bharatpur, WCR.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. C.B. Sharma, counsel for applicant.

**VERSUS**

1. Union of India through General Manager, West Central Railway, Jabalpur (MP).
2. Assistant Divisional Engineer, WCR, Bharatpur Jn. Bharatpur.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

OA No. 291/24/2018

Rahul Dev Kushwaha S/o Shri Madho Kushwaha, aged 31 years, permanent R/o Karmakhedi, Rudhiyai, Ward No. 23, Rudhiyai Guna, Madhya Pradesh, presently residing at C/o Ghanshyam

Meena S/o Bansi Lal Meena Village Sevnti Khurd, Post Dolatpura, Tehsil Khandar, District Sawai Madhopur – 322201 (Rajasthan). Father of applicant was posted as Gate Man No. 91 PW-1 CAG Kota.

....Applicant

Mr. P.N. Jatti, proxy counsel for  
Mr. Arvind Sharma, counsel for applicant.

### **VERSUS**

1. Union of India through its General Manager Jabalpur, Western Central Railway, G.M. office, Jabalpur.
2. Senior Divisional Personnel Officer, (Engineer Section) Kota Division, Western Central Railway, D.R.M. office Kota, Rajasthan.
3. Divisional Railway Manager Kota, Western Central Railway, Near Railway Station, Kota, Rajasthan.
4. Assistant Division Engineer (C) Kota, Near Railway Station Kota, Kota Rajasthan.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

### OA No. 291/72/2018 with MA No. 291/74/2018

Ram Singh Saini S/o Shri Nathu Ram Saini, aged about 37 years, R/o Mahu Kalan, Arampura, Opposite Bright Future School, Post Mahu Kalan, Tehsil Gangapur City, District Sawai Madhopur (Raj.). Father is posted as Track Man (Group-D) at Chhoti Udai under SSE (North) Gangapurcity.

....Applicant

Mr. Vinod Goyal, counsel for applicant.

### **VERSUS**

1. Union of India through General Manager, West Central Railway, Jabalpur (M.P.) – 482004.
2. The Divisional Railway Manager, West Central Railway, DRM Office, Kota (Raj.) – 326520.

....Respondents

### OA No. 291/633/2016

1. Chetan Prakash Kumawat S/o Shri Khemchand Kumawat, aged about 58 years, R/o Plot No. 33, Dadu Nagar Colony, Behind Sitaram Babaji Ki Bagichi, Phulera, Distt. Jaipur (Raj.). Presently posted as Loco Pilot at Phulera, Group 'C'.
2. Deepak Kumawat S/o Shri Chetan Prakash Kumawat, aged about 24 years, R/o Plot No. 33, Dadu Nagar Colony, Behind Sitaram Babaji Ki Bagichi, Phulera, Distt. Jaipur (Raj.).

....Applicants

Mr. Vinod Goyal, counsel for applicants.

## **VERSUS**

1. Union of India through General Manager, North Western Railway, Near Jawahar Circle, Jaipur.
2. Divisional Railway Manager, North Western Railway, Jaipur.

....Respondents

Mr. P.K. Sharma, counsel for respondents.

### Order Reserved on 21.02.2018

#### OA No. 291/667/2016 with MA No. 291/366/2016

Batti Lal Meena S/o Shri Maniya Meena, aged about 59 years, R/o Village Manda, Tehsil Sapotra, Post Naroli Dang, District Karauli, presently posted as Key Man at Neemoda Station, Karauli.

....Applicant

Mr. B.R. Vashishth, counsel for applicant.

## **VERSUS**

1. Union of India through the General Manager, West Central Railway, Indira Market, Jabalpur, M.P.
2. Divisional Railway Manager, West Central Railways DRM's Office, Station Road, Kota Junction, Kota.

....Respondents

### OA No. 291/753/2013

1. Mahendra Singh S/o Shri Suraj Pal Singh a/a 54 years, R/o H. No. 275 Banko Sachcha Niketan Ke Pas, Hasanpura, (A), Jaipur, presently posted as Sr. Khalasi under S.S.E. (C&W), Jaipur, Jaipur Division, Jaipur.
2. Munesh Kumar Singh S/o Shri Mahendra a/a 33 years, R/o H. No. 257 Banko Sachcha Nitetan Ke Pas, Hasanpura, (A), Jaipur.
3. Om Shiv S/o Bangali Ram a/a 56 years R/o Nandeshwar Shiv Mandir Ke Pas, Koli Mohalla, Railway Colony, Sawai Madhopur, presently working as Sr. Khalasi under S.S.E. (C&W), Jaipur, Jaipur Division, Jaipur.
4. Pawan Kumar Karna S/o Shri Om Shiv a/a 21 years R/o Nandeshwar Shiv Mandir Ke Pas, Koli Mohalla, Railway Colony, Sawai Madhopur.
5. Chandrapal Singh S/o late Shri Manakchand a/a 56 years, R/o House No. 90, Mahaveer Marg, Near Amer Brij, Sawai Madhopur, presently working as Sr. Khalasi under S.S.E. (C&W) Department, Jaipur Division, Jaipur.

6. Ravi Kumar Chauhan S/o Shri Chandrapal Singh a/a 29 years, R/o House No. 90, Mahaveer Marg, Near Amer Brij, Sawai Madhopur.
7. Kailash S/o Moolchandra a/a 56 years, R/o Jhalana Doongri, Bai Ji Kothi, Jaipur, presently working as Sr. Khalasi under S.E. (C&W), Department, Jaipur Division, Jaipur.
8. Girdhar Dangoriya S/o Kailash a/a 33 years, R/o Jhalana Doongri, Bai Ji Kothi, Jaipur.

....Applicants

None present for applicants.

### **VERSUS**

1. Union of India through General Manager, North Western Railway, H.Q. office, Jawahar Circle, Jagatpura, Jaipur.
2. Divisional Railway Manager, Jaipur Division, North Western Railway, Power House Road, Jaipur.

....Respondents

Mr. R.G. Khinchi, counsel for respondents.

### Order Reserved on 22.02.2018

### OA No. 291/79/2018 with MA No. 291/89/2018

1. Satish Chandra S/o Shri Raman Lal 58 years R/o C/o C.D.O./C&W, Jaipur Division of NWR, Jaipur, presently working as Sr. Khalasi under CDO/C&W, Jaipur – 302025.
2. Nitin Garg S/o Shri Satish Chandra a/a 27 years R/o C/o C.D.O. / C&W, Jaipur Division of NWR, Jaipur – 302025.

....Applicants

Mr. Amit Mathur, counsel for applicants.

### **VERSUS**

1. Union of India through General Manager, North Western Railway, H.Q. Office, Jawahar Circle, Jagatpura, Jaipur – 302017.
2. Divisional Railway Manager, Jaipur Division, North Western Railway, Power House Road, Jaipur – 302016.

....Respondents

### OA No. 291/61/2018 with MA No. 291/67/2018

Deep Chand Sharma S/o Shri Ram Swaroop Sharma, aged about 28 years, R/o Village & Post Kalsara, Tehsil Malakheda, District Alwar – 301406 Rajasthan. The father of applicant is presently posted on the post of Gatekeeper at Malakheda, District Alwar.

....Applicant

Mr. Jai Kishan Yogi, counsel for applicant.

### **VERSUS**

1. The Union of India through Divisional Railway Manager, North Western Railways, Jawahar Circle, Jaipur, Rajasthan, PIN – 302017.
2. Senior Divisional Personnel Officer, North Western Railways, Jawahar Circle, Jaipur, Rajasthan, PIN 302017.

....Respondents

#### OA No. 291/260/2016

Lala S/o late Shri Kana, aged about 55 years, R/o Village Bhawanipura, Post Kharwa, Tehsil Masuda, District Ajmer (Raj.) and presently working as Track Maintainer, Gang No. 6, Railway Station Kharwa, under Senior Section Engineer (P.Way-South), North Western Railway, Ajmer Division, Ajmer.

....Applicant

Mr. C.B. Sharma, counsel for applicant.

### **VERSUS**

1. Union of India through General Manager, North Western Zone, North Western Railway, Near Jawahar Circle, Jagatpura, Jaipur – 302017.
2. Divisional Railway Manager, North Western Railway, Ajmer Division, Ajmer.

....Respondents

Mr. Anupam Agarwal, counsel for respondents.

#### OA No. 291/788/2013

Ashok Kumar aged about 30 years, S/o Shri Tota Ram, by caste Jat, R/o Village Bahera-Rekhpura, P.O. Andhiyari, Tehsil Roopbas, Distt. Bharatpur (Raj.).

....Applicant

Mr. M.K. Chaturvedi, counsel for applicant.

### **VERSUS**

1. Union of India through Secretary, Ministry of Railway, West Central Railway, New Delhi, India.
2. The Secretary, Railway Recruitment Board, West Central Railway, Divisional Office Compound, Mumbai.
3. The Divisional Railway Manager, West Central Railway Govt. of India, Personnel Branch, Kota (Raj.).
4. The Senior Section Engineer / P.V., Bayana, District Bharatpur, (Raj.).
5. The Junior Section Engineer / P.V., Bayana Junction, Station Sewar, District Bharatpur (Raj.).

....Respondents

Mr. M.K. Meena, counsel for respondents.

OA No. 291/35/2015 with MA No. 291/417/2016

1. Pooran Singh S/o Munshi, aged about 59 years, R/o Village Sajjanwas, Post Dhan Khelri, District Bharatpur at present employed on the post of Khallasi under Senior Section Engineer (TRD), Electrical Department, Gangapur City, Western Central Railway, Kota Division.
2. Girdhari Lal Sharma S/o Kajod Mal, aged about 59 years, R/o Village and Post Mirjapur, Gangapur City, District Swaimadhopur, at present employed on the post of Khallasi under Senior Section Engineer (TRD), Electrical Department, Gangapur City, Western Central Railway, Kota Division.
3. Kailash Chand Sharma S/o Sua Lal Sharma, aged about 59 years, R/o Ward No. 12, Mauh Kalla, Gangapur City, District Swaimadhopur, at present employed on the post of Khallasi under Senior Section Engineer (TRD), Electrical Department, Gangapur City, Western Central Railway, Kota Division.
4. Bharat Singh S/o Dhiri Singh, aged about 58 years, R/o Railway Quarter No. 743-B, TRD Colony, Gangapur City, District Swaimadhopur, at present employed on the post of Khallasi under Senior Section Engineer (TRD), Electrical Department, Shyamgarh, Western Central Railway, Kota Division.
5. Raish Ahmed S/o Safi Ahmed, aged about 59 years, R/o Railway Quarter No. 741-A, TRD Colony, Gangapur City, District Swaimadhopur, at present employed on the post of Khallasi under Senior Section Engineer (TRD), Electrical Department, Gangapur City, Western Central Railway, Kota Division.
6. Ramesh Kumar S/o Ram Dayal, aged about 59 years, R/o 67-A, Railway Colony, Ramganj Mandi, District Kota, at present employed on the post of Khallasi under Senior Section Engineer (TRD) Ramganj Mandi, Electrical Department, Western Central Railway, Kota Division.

....Applicants

Mr. Shiv Kumar, counsel for applicants.

### **VERSUS**

1. Union of India through General Manager, Western Central Railway, Jabalpur (M.P.).
2. Chairman, Railway Board, Rail Bhawan, New Delhi.
3. Divisional Railway Manager, Western Central Railway, Kota Division, Kota.

....Respondents

Mr. M.K. Meena, counsel for respondents.

### Order Reserved on 23.02.2018

### OA No. 291/487/2017 with MA No. 291/499/2017

Naroo Singh S/o Shri Bardi Singh, aged about 58 years, R/o Village & Post Phulad, Via Ranawas, Tehsil Marwar Junction, District Pali and presently working as Track Maintainer / Trolley-

Man, under Senior Section Engineer (P. Way), Kamlihat, Marwar Junction, North Western Railway, Ajmer Division, Ajmer.

....Applicant  
Mr. C.B. Sharma, counsel for applicant.

### **VERSUS**

1. Union of India through General Manager, North Western Zone, North Western Railway, Near Jawahar Circle, Jagatpura, Jaipur – 302017.
2. Divisional Railway Manager, North Western Railway, Ajmer Division, Ajmer.

....Respondents  
Mr. Anupam Agarwal, counsel for respondents.

### **ORDER**

#### **Per: Suresh Kumar Monga, Judicial Member**

OA No. 291/288/2012, OA No. 291/446/2013, OA No. 291/447/2013, OA No. 291/620/2013, OA No. 291/841/2013, OA No. 291/256/2014, OA No. 291/432/2014, OA No. 291/453/2014, OA No. 291/71/2015, OA No. 291/148/2015, OA No. 291/149/2015, OA No. 291/150/2015, OA No. 291/168/2015, OA No. 291/225/2015, OA No. 291/269/2015, OA No. 291/299/2015, OA No. 291/338/2015, OA No. 291/339/2015, OA No. 291/353/2015, OA No. 291/354/2015, OA No. 291/409/2015, OA No. 291/668/2015, OA No. 291/772/2015, OA No. 291/85/2016, OA No. 291/132/2016, OA No. 291/147/2016, OA No. 291/259/2016, OA No. 291/282/2016, OA No. 291/342/2016, OA No. 291/343/2016, OA No. 291/561/2016, OA No. 291/562/2016, OA No. 291/674/2016, OA No. 291/708/2016, OA No. 291/710/2016, OA No. 291/724/2016, OA No. 291/856/2016, OA No. 291/868/2016, OA No. 291/874/2016, OA No. 291/16/2017, OA No. 291/29/2017, OA No. 291/67/2017, OA No. 291/250/2017, OA No. 291/341/2017, OA No. 291/567/2015, OA No.

291/439/2017, OA No. 291/533/2017, OA No. 291/534/2017, OA No. 291/564/2017, OA No. 291/565/2017, OA No. 291/566/2017, OA No. 291/119/2017, OA No. 291/579/2017, OA No. 291/601/2017, OA No. 291/602/2017, OA No. 291/624/2017, OA No. 291/669/2017, OA No. 291/14/2018, OA No. 291/24/2018, OA No. 291/72/2018, OA No. 291/633/2016, OA No. 291/667/2016, OA No. 291/753/2013, OA No. 291/79/2018, OA No. 291/61/2018, OA No. 291/260/2016, OA No. 291/788/2013, OA No. 291/35/2015 and OA No. 291/487/2017 are being disposed of together as in all these cases, the applicants are claiming the benefit of Liberalised Active Retirement Scheme for Guaranteed Employment for Safety Staff (LARSGESS) formulated by the Railways.

2. In one of the cases, CWP No.7714/2016 – **Kala Singh and Others vs. Union of India and Ors.**, the Hon’ble High Court of Punjab and Haryana while declining the benefit of LARSGESS had observed that the said scheme prima-facie does not stand to the test of Articles 14 and 16 of the Constitution of India and the scheme is a device evolved by the Railways to make backdoor entries in public employment, which brazenly militates against equality in public employment. While dismissing the said Writ Petition on 27.04.2016, the Hon’ble High Court of Punjab and

Haryana had issued a direction to the Railways that before making any appointments under the offending policy, its validity and sustainability be revisited keeping in view the principles of equal opportunity and elimination of monopoly in holding public employment.

The operative portion of the order dated 27.04.2016 is reproduced hereasunder:-

"We have heard counsel for the petitioners and are of the view that the very foundation of their claim, namely, the Safety Related Retirement Scheme, *prima facie*, does not stand to the test of Articles 14 and 16 of the Constitution of India. This policy is a device evolved by the Railways to make backdoor entries in public employment and brazenly militates against equality in public employment.

Since we have not called upon the Railways at this stage, suffice it would be to dismiss the writ petition with a direction to the Railway Authorities that hitherto before making any appointment under the offending policy, let its validity and sustainability be revisited keeping in view the principles of equal opportunity and elimination of monopoly in holding public employment."

3. The aforesaid order passed by the Hon'ble High Court of Punjab and Haryana was assailed by the Railways before the Hon'ble Supreme Court in SLP No.4482/2017 which came to be dismissed on 06.03.2017. While dismissing the said SLP, the Hon'ble Supreme Court also observed that the Railways are not debarred from moving the High Court of Punjab and Haryana for ventilating their grievances as they were

not heard while passing the order dated 27.04.2016. Thus, a Review Application was filed by the Railways before the Hon'ble High Court of Punjab and Haryana and the same was dismissed on 14.07.2017. After dismissal of the Review Application, the Railway Board issued a circular dated 27.10.2017 and decided to keep the LARSGESS on hold till further orders. It was also decided to file a Special Leave Petition before the Hon'ble Supreme Court in order to assail the validity of the order passed by the Hon'ble High Court of Punjab and Haryana. Accordingly, all the appointments under the LARSGESS have been put on hold. Simultaneously, the Railways preferred SLP No.87470/2017 before the Hon'ble Supreme Court assailing the validity of the order passed by the Hon'ble High Court of Punjab and Haryana. The said SLP has been dismissed by the Hon'ble Supreme Court on 08.01.2018 and the Hon'ble Supreme Court has declined to interfere with the order passed by the Hon'ble High Court of Punjab and Haryana. While dismissing the said SLP, the Hon'ble Supreme Court has also issued directions to the Railways to take a conscious decision in the matter within a period of six weeks. It has further been observed in the said order that if any party is affected by the decision taken, such party may take remedy

against the same in accordance with law. The order dated 08.01.2018 passed by the Hon'ble Supreme Court is also reproduced hereunder:-

"Heard learned counsel for the parties.

Delay condoned.

Since the direction in the impugned order is only to re-visit the Scheme in question, no interference is called for at this stage. The petitioner(s) may take a conscious decision in the matter within a period of six weeks from today.

If any party is affected by the decision taken, such party may take remedy against the same in accordance with law.

The Special Leave Petition is, accordingly, disposed of.

Pending application (s), including application for intervention, shall also stand disposed of."

4. On a specific query put to Shri Anupam Agarwal, learned counsel appearing for the Railways, it was pointed out that no decision pursuant to the order dated 08.01.2018 passed by the Hon'ble Supreme Court, has been taken by the Railways till now. Shri Agarwal further pointed out that the Railways is still in the process of taking a decision as per the orders passed by the Hon'ble Supreme Court.

5. In view of the order dated 08.01.2018, passed by the Hon'ble Supreme Court, the Railways are required

to re-visit the whole scheme and a conscious decision is required to be taken in alignment with the parameters of Articles 14 and 16 of the Constitution of India. Liberty to avail remedy in accordance with law has also been granted by the Hon'ble Supreme Court to all the parties, whosoever remain affected by the fresh decision to be taken by the Railways after re-visiting the scheme.

6. It requires to be noticed here that earlier this Tribunal while relying upon the order dated 27.04.2016 passed by the Hon'ble High Court of Punjab and Haryana and the order dated 06.03.2017 passed by the Hon'ble Supreme Court in SLP No.4482/2017 had dismissed some of the Original Applications and validity of the said orders was assailed before the Hon'ble High Court of Rajasthan at Jaipur in different D.B. Civil Writ Petitions including DB CWP No.3847/2017. While disposing of those Writ Petitions, the Hon'ble High Court of Rajasthan had remitted back the matters to this Tribunal while referring the orders of Hon'ble High Court of Delhi and Hon'ble High Court of Gujarat wherein it was directed to decide the matter in accordance with law. Now since the Hon'ble Supreme Court has issued directions to the Railways to take a conscious decision after re-visiting the whole Scheme

and the Railways itself has put on hold the policy which has been held to be violative of Articles 14 and 16 of the Constitution of India, no relief can be granted to the applicants in all these OAs before us.

7. Accordingly, all these OAs are disposed of with the observation that after re-visitation of Liberalised Active Retirement Scheme for Guaranteed Employment for Safety Staff (LARSGESS) by the Railways in terms of the directions issued by the Hon'ble Supreme Court, if any party feels aggrieved, the matter can be re-agitated in accordance with law before the competent forum having jurisdiction over the matter.

8. Ordered accordingly.

9. All the OAs stand disposed of in terms of above orders. All pending MAs in these cases are rendered infructuous. No order as to costs.

**(SURESH KUMAR MONGA)**  
**JUDICIAL MEMBER**

**(B. BHAMATHI)**  
**ADMINISTRATIVE MEMBER**

Kumawat